

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:590
ANSWERED ON:02.12.1999
GENERATION OF POWER FROM AGRICULTURE WASTE
NISHA AMARSINH CHAUDHARY

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether any proposal is under consideration of the Government to generate power from Agriculture Waste or Municipal Solid Waste;
- (b) if so, the details thereof;
- (c) whether the Government have received any proposal from some private/Government institutions for installation of such projects/plants for power generation;
- (d) if so, whether any letter of intent has been issued to any institution; and
- (e) if so, the progress made in this regard?

Answer

MINISTER OF STATE FOR NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI M. KANNAPPAN)

- (a) &(b): Under the Biomass Power/ Co-generation Programme and Programme on Energy Recovery from Urban, Municipal and Industrial Wastes, an aggregate capacity of 222 MW of power has already been established in the country. This includes generation of power from a variety of biomass resources, including agricultural wastes and municipal solid wastes.
- (c), (d) & (e): These projects are largely being taken up as commercial projects through private investments. A limited number of demonstration projects are also being taken up through partial financial assistance by Government. The proposals are forwarded by Financial Institutions or State Nodal Agencies for eligible incentives under different schemes. No proposal for power generation from agricultural wastes is pending for consideration. Two proposals for energy recovery from municipal solid wastes are under consideration for eligible incentives. Four other proposals are at the stage of financial closure and other tie-ups.